

ITEM NO.1502

COURT NO.9

SECTION XII-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 11018-11019/2024

USHA KIRAN KSHATRI

Appellant(s)

VERSUS

THE STATE OF TELANGANA & ORS.

Respondent(s)

WITH

SLP(C) No. 10419/2024 (XII-A)

SLP(C) No. 11655/2024 (XII-A)

IA No. 119386/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 175218/2024 - PERMISSION TO FILE APPLICATION FOR DIRECTION

IA No. 174985/2024 - PERMISSION TO FILE APPLICATION FOR DIRECTION

IA No. 174984/2024 - PERMISSION TO FILE APPLICATION FOR DIRECTION

SLP(C) No. 12924/2024 (XII-A)

SLP(C) No. 12925/2024 (XII-A)

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 127906/2024

FOR CONDONATION OF DELAY IN FILING ON IA 127907/2024

FOR DELETING THE NAME OF PETITIONER/RESPONDENT ON IA 127908/2024

SLP(C) No. 21909/2024 (XII-A)

IA No. 199748/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENTIA No. 199749/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES

SLP(C) No. 21056/2024 (XII-A)

IA No. 177500/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

W.P.(C) No. 489/2024 (X)

SLP(C) No. 314/2025 (XII-A)

Date : 26-09-2025 These matters were called on for pronouncement of
Judgment today.For Appellant(s) : Mr. Goli Rama Krishna, Adv.
Ms. Vandana Sharma, AOR

Mr. Sadineni Ravi Kumar, AOR

Mr. Syed Ahmed Saud, Adv.
 Mr. Mohd. Parvez Dabas, Adv.
 Mr. Uzmi Jameel Husain, Adv.
 Mr. Daanish Ahmed Syed, Adv.
 Mr. Ashish Chandra Singh, Adv.
 M/s Shakil Ahmad Syed, AOR

Mrs. Ritu Bhardwaj, Adv.
 Mr. Rajat Gaur, Adv.
 Mr. Amol Chitravanshi, AOR

Mr. S. Vinay Ratnakar, AOR
 Mr. Kashapogu Suresh, Adv.
 Mrs. Divya Dokka, Adv.
 Ms. Aishwarya Sudhir, Adv.
 Mr. Nabab Singh, Adv.

Ms. Nidhi Mittal, AOR
 Mr. Agnish Aditya, Adv.
 Mr. Rahul Jangra, Adv.

For Respondent(s) : Ms. Devina Sehgal, AOR
 Mr. Kumar Vaibhaw, Adv.
 Mr. Srikanth Varma Mudunuru, Adv.
 Mr. Yatharth Kansal, Adv.

Mr. G.vidya Sagar, Sr. Adv.
 Mr. Somanadri Goud Katam, AOR
 Ms. Neha Agarwal, Adv.
 Mr. Vatsal Joshi, Adv.
 Mr. Sirajuddin, Adv.

Mr. G Vidya Sagar, Sr. Adv.
 Mr. Venkata Raghuvamsy D., AOR
 Mr. Rajendra Prasad Mourya, Adv.

Mr. Y. Raja Gopala Rao, AOR

Mr. Gagan Gupta, Sr. Adv.
 Mr. Abhinay, AOR
 Ms. Kirti Vyas, Adv.
 Ms. Sakshi Mani Tripathi, Adv.

Mr. S. Vinay Ratnakar, AOR
 Mr. Kashapogu Suresh, Adv.

Mr. Syed Ahmed Saud, Adv.
 Mr. Mohd. Parvez Dabas, Adv.
 Mr. Daanish Ahmad Syed, Adv.
 Mr. Uzmi Jameel Husain, Adv.
 Mr. Mohammad Aadil Khan, Adv.

M/s Shakil Ahmad Syed, AOR

1. Hon'ble Mr. Justice Dipankar Datta pronounced the non-reportable judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Augustine George Masih.
2. The civil appeals, the SLPs and the writ petition are disposed of in terms of the signed non-reportable judgment.
3. Pending applications, if any, shall also stand disposed of.

(JATINDER KAUR)
SHARMA)
P.S. to REGISTRAR

(Signed non-reportable judgment is placed on the file)

(SUDHIR KUMAR
COURT MASTER (NSH)